

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

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**LOK SABHA**

**UNSTARRED QUESTION NO.4214**  
TO BE ANSWERED ON 21.03.2018

**AMENDMENT TO PANEL CODE**

**4214. SHRI RAJENDRA AGRAWAL:**

Will the Minister of Law & Justice be pleased to state:

- a) whether the Government has received any recommendations to amend the Indian Penal Code, Code of Criminal Procedures and the IT Act to curb cases of online harassment and hate speech;
  - b) if so, the salient features of the recommendations;
  - c) whether the Government has taken any decision on these recommendations;
- and
- d) if so, the details thereof and the status thereof?

**ANSWER**

**MINISITER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS**

**(SHRI P.P. CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table of the House.

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